

(b) New Schemes are taken up by the States to increase the irrigation potential.

[English]

Setting up of Electronic and Software Industry

2227. SHRI TATHAGATA SATPATHY : Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up some electronic and software units in Orissa in collaboration with some American Companies; and

(b) if so, the details thereof alongwith its location in the State?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) No, Sir.

(b) Does not arise.

Development of Spices

2228. SHRI A. VENKATESH NAIK : Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Karnataka has requested to the Union Government to provide financial assistance for setting up of Technology Mission for the increase in production of spices in the States;

(b) if so, the details thereof; and

(c) the action being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) No request has been received from Government of Karnataka to provide financial assistance for setting up of Technology Mission for the increase in production of spices in the State. However, Government of India is already implementing a Centrally Sponsored Integrated Programme for Development of Spices in Karnataka with 100% Central assistance. The important spices being supported under the programme in Karnataka are: Black Pepper, Ginger, Turmeric, Chilies, Coriander and Tree Spices (Clove, Nutmeg and Cinnamon). Under this Scheme, an amount of Rs. 285 lakhs was released to Government of Karnataka during 1997-98. Besides, Rs. 3.38 lakhs was released to University of Agricultural Sciences, Dharwar for production of foundation seed and nucleus planting material etc. of various spices. The scheme is proposed to be continued during 1998-99 as well.

Sanctions against India

2229. SHRI G.M. BANATWALLA :
SHRI KRISHAN LAL SHARMA :
SHRI SATNAM SINGH KAINTH :
PROF. P.J. KURIEN :
SHRIMATI JAYANTI PATNAIK :
SHRI ANIL BASU :
SHRI BASU DEB ACHARIA :
SHRI SURESH CHANDEL :
SHRI NARESH PUGLIA :
SHRI MUKUL WASNIK :
SHRI PRITHVIRAJ D. CHAVAN :
SHRI MULLAPALLY RAMACHANDRAN :
SHRI SATYA PAL JAIN :
SHRIMATI GEETA MUKHERJEE :
SHRI INDRAJIT GUPTA :
DR. SANJAY SINH :
SHRI VIJAY GOEL :

Will the PRIME MINISTER be pleased to state :

(a) whether economic sanctions have been imposed by several countries for conducting nuclear tests at Pokhran in Rajasthan;

(b) if so, the details of sanctions imposed by individual nation;

(c) the countries who have supported, criticised and remained neutral after the nuclear tests;

(d) whether Prime Minister has written letters to heads of various Government, head of G-8, G-15, UN bodies etc., projecting the India's view on nuclear tests;

(e) if so, the details thereof;

(f) the manner in which India propose to meet the sanctions; and

(g) the change likely in foreign policy after the nuclear tests?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) : (a) Yes, Sir. Several countries have announced economic measures against India after the nuclear tests at Pokhran.

(b) Full details of the economic measures applied by individual countries are not available and are still coming in.

(c) Several countries have expressed understanding of the rationale behind India's nuclear tests. Many countries have refrained from issuing official statements. A number of countries, particularly in Europe and Latin America, apart from China, have been critical of the tests.

(d) and (e) Yes, Sir. Prime Minister has written letters to leaders of various governments explaining the security